

INDO-PAKISTAN AGREEMENT

1137. Shrimati Ila Palchoudhury : Will the Minister of Rehabilitation be pleased to state :

(a) the total number of cases pending, if any, for verification and payment (under Indo-Pakistan Agreement 1949) of claims of displaced Government servants of undivided provinces and servants of State Governments and Local Bodies ; and

(b) the period since they have been pending?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle) : (a) 14,677 on 31st March, 1956.

(b) Majority of these claims are three to four years old.

REHABILITATION OF DISPLACED PERSONS IN UTTAR PRADESH

1138. Shri D. C. Sharma : Will the Minister of Rehabilitation be pleased to state :

(a) the total amount given by the Central Government so far to the Uttar Pradesh Government for the rehabilitation of displaced persons ;

(b) the number of displaced persons in the aforesaid State who have been rehabilitated and those who are still to be rehabilitated ; and

(c) whether cash amounts were paid to the above mentioned displaced persons for their rehabilitation or houses were got constructed for them by the State Government?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle) : (a) to (c). The information is being collected and will be laid on the Table of the Lok Sabha in due course.

GODAVARI VALLEY PROJECT

1139. Shri T. B. Vittal Rao : Will the Minister of Irrigation and Power be pleased to state :

(a) the total amount allocated for second phase of work of Godavari Valley Project, Hyderabad State in the second Five Year Plan ; and

(b) time when the same is likely to be completed?

The Minister of Planning and Irrigation and Power (Shri Nanda) : (a) No amount has been provided.

(b) Does not arise.

HOUSE-BUILDING LOANS TO DISPLACED PERSONS

1140. Sardar Iqbal Singh : Will the Minister of Rehabilitation be pleased to state :

(a) whether it is a fact that Government have sanctioned house-building loans to the displaced persons whose claims have been verified ;

(b) the total number of applications for house-building loans received so far, State-wise ; and

(c) the amount sanctioned and actually disbursed so far, State-wise, under this scheme?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle) : (a) Yes.

(b)

(i) Uttar Pradesh	480
(ii) Delhi	3,126
(iii) Bombay	710
(iv) Mysore	14
(v) Rajasthan	776
(vi) Punjab	1,061
(vii) Madhya Bharat	75
(viii) Ajmer	1
(ix) Madhya Pradesh	37

TOTAL 6,280

(c) Name	Amount Sanctioned (in Lakhs)	Amount disbursed (in Lakhs)
(1) Uttar Pradesh	28.80	12.00
(2) Delhi	61.29	24.75
(3) Bombay	15.65	3.25
(4) Rajasthan	12.33	2.55
(5) Punjab	30.50	20.30
Madhya Bharat	5.01	--
(7) Ajmer	0.08	--
(8) Madhya Pradesh	1.33	--
TOTAL	154.99	62.58